



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.06.2026

### NOTICE

Please take notice that the following matters listed in the Court – IV on 29.06.2026 will not be taken up. The next dates of hearing will be notified later.

| S. No. | Case No.   | Name of the parties  | Counsel for Appellants | Counsel for Respondents                         |
|--------|--|--|------------------------|---|
| 1.     | Comp. App. (AT) (Ins) No. 1556 of 2023 & I.A. No. 5593, 5594 of 2023 & 2945 of 2024<br><b>Part Heard</b> | Methodex Systems Pvt. Ltd.<br>Vs.<br>Stalco Consultancy and Systems Pvt. Ltd. & Anr. | Risha Mittal           | Krishnan Venugopal<br>Kunal Kaul<br>Avni Sharma |

By order of Hon'ble Chairperson  
-Sd/-  
Registrar